

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1242
ANSWERED ON:07.03.2008
MAUDA POWER PROJECT
Ahir Shri Hansraj Gangaram

Will the Minister of POWER be pleased to state:

to the reply given to US Q No. 5059 dated May 11, 2007 and state:

- (a) whether necessary clearance for setting up of Mauda Power Project at Nagpur has since been obtained;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the construction work on this project is likely to commence?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (c) : All major clearances including State Government's in-principle clearance for land and water, Ministry of Coal's clearance for coal and Ministry of Environment & Forests' clearance for environment have been obtained by NTPC Ltd. for Mauda Thermal Power Project (2x500 MW). However, clearance from Central Water Commission (CWC) is yet to be received for which action has been initiated.

(d) : The construction work is expected to commence during the year 2008-09. Both the Units of 500 MW each are envisaged to be commissioned in 11th Plan subject to timely availability of land from the State Government.